

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) Yes Sir, Hon'ble Supreme Court *vide* its judgement dated 06.12.2007 in Civil Appeal no.5659 of 2007 has, *inter alia*, directed all teaching staff shall be put on the duties of roll revisions and election works on holidays and non-teaching days. Teachers should not ordinarily be put on duty on teaching days and within teaching hours.

Also, Section 27 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 states that no teacher shall be deployed for any non-educational purposes other than the decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or Parliament, as the case may be. The Ministry of Human Resource Development has also issued guidelines to all States and UTs that emphasize that teachers should not be deployed for non-educational duties other than those which are in accordance with the RTE Act.

(c) and (d) With reference to the RTE Act, 2009, the State Government of Uttar Pradesh has issued a Government Order dated 3.9.2012, stating that the teachers of Primary and Upper Primary Schools may not be deployed for Non-academic duties except as per the provisions of the U.P. Right of Children to Free and Compulsory Education Rules, 2011. The recruitment, service conditions and deployment of teachers come under the purview of the State/Union Territory (UT) Government.

Programme for development of rural India

2492. SHRI HARNATH SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether higher educational institutes of the country are running any programme/course for development of rural India;

(b) whether Government would take any steps for linking educational institutes and technical institutes with villages and for running country's development programmes;

(c) if so, the details thereof;

(d) whether IITs and Centrally funded institutes would be encouraged to begin high quality rural development centres; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (e) Unnat Bharat Abhiyan (UBA), an

initiative of the Government aims to link the Higher Education Institutions with atleast five villages, so that these institutions can contribute to the economic and social betterment of these village communities using their knowledge base.

Objective of the scheme are (i) To engage the faculty and students of Higher Educational Institutions in understanding rural realities; (ii) Identify and select existing and new innovative technologies, enable customization of technologies, or devise implementation methods for innovative solutions, to solve local problems; and (iii) To allow Higher Educational Institutions to contribute to devising systems for smooth implementation of various Government Programs.

In total, 1832 institutions across the country, under this program, have adopted 9160 villages for their development. IIT Delhi has been designated as the National Coordinating Institute for this program.

Further, more than three lakh youths enrolled in the "Swachh Bharat Summer Internship programme - 100 hours of Swachhta programme" in 2018 to carry out works for improving the sanitation and hygiene in the villages.

Consultation on New Education Policy

2493. SHRI DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of submissions received on the New Education Policy through public consultations;
- (b) the number of in-person consultations held by Government on the policy;
- (c) the number of consultation meetings held with religious and cultural organisations;
- (d) the number of consultation submissions received from minority institutions and the details thereof;
- (e) the expected publication date of the policy; and
- (f) the reasons why the policy has not yet been published?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (f) The Government of India had undertaken an unprecedented collaborative, multi-stakeholder and multi-pronged consultation process for formulating the New Education Policy (NEP).